Annexure – 7 Name of the corporate debtor: I World Business Solutions Private Limited; Date of commencement of CIRP: 04.06.2024; List of creditors as on: 02.07.2025 List of operational creditors (Government dues)

(Amount in₹)

Sl.No.	Details of Claimant		Details of claim received			Details of claim admitted						Amount of any		Amount of claim under verification	Remarks, if any
	Department	Government	Date of recepit	Amount of claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable		mutual dues, that may be set- off	admitted		
1	State Tax Officer, Ward- 27, O/o Assistant Commissioner State Tax, Ludhiana-II	State Government	27.02.2025	₹ 1,707,024.00 ₹	1,707,024.00	Statutory Dues	₹ 0.00	0	NO	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
	State Tax Department, Noida, Gautambuddh Nagar	Commercial Tax Department	30.04.2025	₹ 34,292.00 ₹	34,292.00	Statutory Dues	₹ 0.00	0	NO	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

Total	₹ 1,741,316.00	₹ 1,741,316.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00